


F. No. A-60011/28/2010-Admn.I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated the 29th August, 2022.

OFFICE ORDER NO. 29/2022

In partial modification to this Department's Office Order No.114/2022 dated 4th August, 2022, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	RTI Cell	Jyoti Divya, ALA	Neeraj Rawat, DLA	Mahendra Khandelwal, Sr. GA	Dr. Anju Rathi Rana, AS


(Raja Kar)

Dy. Secretary to the Govt. of India

To: -

1. Officers Concerned.
2. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MoSLJ /PPS to LS
3. PPS to Addl. Secretaries/PPS to JS &Las/ PPS to Sr. GA.
4. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
5. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
6. All Sections in the Department of Legal Affairs.
7. Hindi Section for providing Hindi version of the above order for uploading on the website of this Department
8. NIC Cell with the request to upload the above order on the website of this Department.
9. e-office portal.
10. Office order folder.